IN THE HIGH COURT OF KARNATAKA AT DHARWAD BENCH ON THE DAY OF Monday THE 17th Day Of March 2025 COURT HALL NO.16 AT PRINCIPAL BENGALURU BENCH at 02:30PM BEFORE

THE HON'BLE JUSTICE SURAJ GOVINDARAJ

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THROUGH VIDEO CONFERENCE-LIST-2

Sl.No. Case No.

Pet/Appl/Comp & Adv Resp & Adv

(MATTER PERTAINS TO DHARWAD BENCH)

PRONOUNCEMENT OF ORDER

1	WP 100079/2022	(LB, RES)	PET: SMT. M J	RES: THE STATE OF
			SHEETHA AND OTHERS	KARNATAKA AND OTHERS
			SURABHI RAVINDRA	
			KULKARNI	HCGP FOR R1 & R2
			LOKESH HEGDE	ARAVIND D KULKARNI
				FOR R3 & R5
				M A HULYAL FOR R4

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